

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Cr1) No(s).6865/2013

SANJEEV JAIN

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln(s) for bail and office report )

WITH SLP(Cr1) NO. 9818 of 2013  
(With office report)

Date: 29/04/2014 This Petition was called on for hearing today.

For Petitioner(s) Ms.Jemtiben,adv.  
Mr. A. Raghunath,Adv.  
Dr. Vinod Kumar Tewari

For Respondent(s) Ms.Jemtiben,adv.  
Mr. A. Raghunath

UPON hearing counsel the Court made the following  
O R D E R

Ld.counsel for the petitioner in SLP(Cr)No.6865/13  
and the Ld.counsel for the respondent No.2 in  
SLP(Cr)No.9818/2013 are present.

Await the return of the service of notice already  
issued to the unserved respondents in SLP(Cr)No.9818/13.  
List again on 20.08.2014.

(M.K.HANJURA)  
Registrar

SB